

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 31.1.96.

OA 61/96

Babu Lal Sharma

... Applicant

Versus

Union of India and others

... Respondents

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. O.P. SHARMA, MEMBER (A)

For the Applicant

... Mr. C.B. Sharma

For the Respondents

...

O R D E R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Babu Lal Sharma, has claimed a direction to the respondents, in this application u/s 19 of the Administrative Tribunals Act, 1985, to extend the benefits of the scheme at Ann.A-1 dated 12.4.91 as also for a direction to treat him as a temporary status holder w.e.f. 1.5.93. It has also been prayed that the respondents be directed to pay arrears of the difference and to fix his seniority. It has further been prayed that the respondents be directed to absorb the applicant as a Group-D employee against any vacant post.

2. We have heard the learned counsel for the applicant.

3. The applicant's case is that he was initially appointed as a casual labourer on 14.5.92 and he has rendered 251 days of service in a year from May, 1992 to April, 1993 and in view of the schemes at Ann.A-1 and Ann.A-2 it is contended that the applicant is entitled to the grant of temporary status and wages as per the schemes, but the benefits envisaged therein are not being extended to the applicant by the respondents. The learned counsel for the applicant wants the applicant's representation, at Ann.A-6 dated 21.3.95, to be decided in the light of the schemes at Ann.A-1 and Ann.A-2 dated 12.4.91 and 1.11.95 respectively.

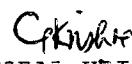
4. This OA is, therefore, disposed of at the stage of admission with a direction to respondent No.2 to decide the applicant's representation (Ann.A-6 dated 21.3.95) keeping in view the schemes at Chakravarti Ann.A-1 and Ann.A-2, referred to above, within a period of two months

(S)

from the date of receipt of a copy of this order. Let a copy of the OA and the annexures thereto be sent to respondent No.2 alongwith a copy of this order.


(O.P. SHAFMA)

MEMBER (A)


(GOPAL KRISHNA)
VICE CHAIRMAN

VK